

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

No. Eco-14/1/2023-CERC

Date: August 21, 2023

PUBLIC NOTICE

Sub: Staff Paper on “Market Coupling”- reg.

The Central Electricity Regulatory Commission notified the Central Electricity Regulatory Commission (Power Market) Regulations, 2021, on 15th February 2021, which came into force on 15th August 2021. Part-5 of the CERC Power Market Regulations 2021 (i.e., Regulations 37 to 39) provides the enabling provisions for market coupling among the Power Exchanges. The provisions relating to market coupling are yet to be brought into effect.

2. In view of the above, a Staff Paper on “Market Coupling” has been prepared and is hosted on Commission’s website (www.cercind.gov.in) for comments and suggestions of the stakeholders. The paper discusses the regulatory provisions for market coupling, international experiences, objectives of market coupling in India, the issues and challenges in implementing market coupling, and the key points for discussion.

3. It is clarified that the discussion in the Staff Paper does not represent the views of the Commission, its Chairperson or its individual Members.

4. Stakeholders are requested to submit their comments and suggestions on the Staff Paper through email to secy@cercind.gov.in and ashutosh.sharma@nic.in latest by September 30, 2023.

Encl: As above

Sd/-
(Harpreet Singh Pruthi)
Secretary

Note: The registered users shall also upload comments/ suggestions through the SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries, contact e-Court Helpdesk at 011-23353503 extension 260 or 7042604928.